## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 21.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP/174/241/HDB/2017
NAME OF THE COMPANY	Vijaya Sai Poultries Pvt Ltd
NAME OF THE PETITIONER(S)	Vemulapalli Sai Prameela & others
NAME OF THE RESPONDENT(S)	Vijaya Sai Poultries Pvt Ltd others
UNDER SECTION	241

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.S.R. Broked	Advocate	prabetematic Xedico.	TELL
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Surya Catholi M. Srikanth	Advocate	Asurya satish@gmail.com	lit
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Heard, Mr. T.S.R. Prasad learned counsel for the petitioner and Shri. T. Surya Sathish and M. Srikanth, learned counsels for the Respondent.

Mr. M. Srikanth submitted that he taking notice on behalf of respondent and request time to file counter. Post the case on 17.10.2017.

Member (Technical)

Member (Judicial)